Name of the corporate debtor: SHIMA EDIBLES PRIVATE LIMITED Date of commencement of CIRP:14TH JULY 2022; List of creditors as on: 28TH JULY 2022

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations 2016(Amount in D

			Regulatio	ons, 2016	(Amount in l	l)				
Sl.	Category of creditor		hary of	Summa		Amount of	Amount of		Det	Remar ks,
No.		claims	received		aims mitted	contingent	claims not	of claims under	ails in	if any
		No. of claims	Amount	No. of Claims	Amount o f claims admitted	ChiillIS	admitted	verificati OR	Annex ure	
1	Secured financial creditors belonging to any class of creditors	1	469395822	1	469395822	0	0	469395822		PLZ SEE NOTE BELOW
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	NIL
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	3	NIL
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	4	NIL
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	NIL
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	NIL
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	7	NIL
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	0	8	NIL
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	NIL
	TOTAL									
-										

NOTE :- NOTE :- A. 1. IRP Team was unable to verify the Claims with the Records of the Corporate Debtor and was prevented from discharging their duties due to total Non cooperation by the Erstwhile Directors/ Promoters of the Corporate Debtor

2. Erstwhile Directors/ Promoters have not handed over Records/ Documents or assets in their possession .

3.No details were therefore available with the IRP for verification of claims. Claims shall be verified on availability of CD records and reanalysed and re-Submitted post verification

4. LAST BALANCE SHEET OF THE CD AVAILABLE IS FOR THE FINANCIAL YEAR 2009-2010

5. CLAIMS THEREFORE HAVE BEEN ANALYSED AND COMUTED ON 'PROVISIONAL AND UNVERIFIED ' BASIS

Annexure-1 Name of the corporate debtor: **SHIMA EDIBLES PRIVATE LIMITED** Date of commencement of CIRP:14TH JULY 2022; List of creditors as on: 28TH JULY 2022

List of secured financial creditors belonging to any class of creditors

(Amount in I)

S	Name of	Details	of claim		Details of A							Amount	Amount	Remark
1.	Credi t-	rece	eived			clain	n			unt of	of any	of claim	of claim	s, if any
Ν	or				admitted							not	under	
0.		Date	Amount	Amount	Nature	Amount	Amount	Whether	% of	gent	dues,	admitted	verifica-	
		of	claimed	of claim	of claim	covered	covered	relate	votin	Cl	that may		tion	
		receipt		admitted		by	by	d	g	ai	be set-off			
						security	guarant	party	share	m				
						interest	ee	?	in					
									CoC					
	CENTRAL	28.07.20	469395822	469395822	FINANCIAL	46939582		NO	100%	0	0	0	469395822	PLZ SEE
		22			CREDITOR	2								NOTE
	INDIA													BELOW

NOTE :- NOTE :- A. 1. IRP Team was unable to verify the Claims with the Records of the Corporate Debtor and was prevented from discharging their duties due to total Non cooperation by the Erstwhile Directors/ Promoters of the Corporate Debtor

2. Erstwhile Directors/ Promoters have not handed over Records/ Documents or assets in their possession .

3.No details were therefore available with the IRP for verification of claims. Claims shall be verified on availability of CD records and reanalysed and re-Submitted post verification

4. LAST BALANCE SHEET OF THE CD AVAILABLE IS FOR THE FINANCIAL YEAR 2009-2010

5. CLAIMS THEREFORE HAVE BEEN ANALYSED AND COMUTED ON 'PROVISIONAL AND UNVERIFIED ' BASIS

Annexure-2 Name of the corporate debtor:; Date of commencement of CIRP:.....; List of creditors as on:

List of unsecured financial creditors belonging to any class of creditors

(Amount in I)

												(Amount	III I)
S1.	Name	Detai	ils of		De	tails of clain	n admitted		Amount of	Amount	Amount of	Amount of	Remarks
No.	of cre-	claim re	eceived						contingent	of any	claim not a	claim und	if any
	ditor	Date of	Amount	Amount	Nature	Amount	Whether	% of voting	Cliiim	mutual	dmitted	er verifica	
		receipt	claimed	of claim	of claim	covered	related	share in		dues, that		tion	
				admitted		by	party?	CoC		may be			
						guarantee				set-off			

Annexure -3

Name of the corporate debtor:; Date of commencement of CIRP:....; List of creditors as

on:

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in I)

-													(
S1.	Name	Deta	ils of		Details o	of claim ad	mitted			Amount	Amount	Amount	Amount	Remarks
No.	of cre-	claim	receive							of conti-	of any	of claim	of claim	, if any
	ditor	(d							ngent	mutual	not	under	
		Date	te Amou Amount Nature Amount Amount Whether %							Chtim	dues,	admitted	verifica-	
		of rec	nt clai	of claim	of	covered	covered	related	voting		thilt		tiOR	
		eipt	med	admitte	claim	by secur	by guar	party?	share in		may be			
		1		d		-ity	antee	1 2	CoC		set-off			
						interest								

Annexure — 4 Name of the corporate debtor:; Date of commencement of CIRP:....; List of creditors as on:

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in I)

												(Alloult	
S1.	Name	Detai	ils of		Detail	s of claim	admitted		Amount	Amount of	Amount	Amount	Remarks,
No.	of cre-	claim re	eceived							any mutual	of claim	of claim	if any
	ditor	Date	Amount	Amount	Nature	Amount	Whether	% of	ngent	dues, that	not	under	
		of	claimed	of claim	of claim	covered	related	Voting	Cliiim	may be	admitted	verification	
		receipt		admitted		by guar-	party?	share in		set-off			
						antee		CoC					

Annexure — 5

Name of the corporate debtor:; Date of commencement of CIRP:....; List of creditors as

on:

List of operational creditors (Workmen)

(Amount ink)

						-			I .				-
S1.	Name of	Name	Details o	of claim		De	etails of clai	m admitted	Amount	Amount	Amount of	Amount of	Remarks,
No.	authorised	of	recei	ved					of conti-	of any	claim under	claim not a	if any
	representa-	work	Date	Amount	Amount	Nature	Whether	% voting	ngent	mutual	verification	dmitted	
	tive, if any	man	of	claimed	of claim	of	related	share in	Cliiim	dues,			
			receipt		admitted	claim	party?	CoC, if		that may			
			_					applicable		be			
										set-off			

Annexure — 6 Name of the corporate debtor:; Date of commencement of CIRP:.....; List of creditors as on:

List of operational creditors (Employees)

(Amount ink) Details of Amount of Remarks, Name Details of claim admitted Amount Sl. Name of Amount Amount claim not if any No. authorised if empl claim received of continof any of claim mutual under admitted Amount of Nature Whether % of gent claim representa--oyee Date Amount of claimed claim of related voting shar dues, th verifica tive, if any admitted claim party? e in CoC, tion receipt at may be setif Off applicable

Annexure — 7

Name of the corporate debtor:; Date of commencement of CIRP:....; List of creditors as

on:

List of operational creditors (Government dues)

(Amount ink)

S1.		claimant		ils of	De	etails of cla	aim admitte	ed	Amount	Amount	Amount	Amount of	
No.			claim r	eceived					of contin-	of any	of claim	claim not	if any
			Date	Amount	Amount of	Nature	Whether	% of	gent claim	mutual	under	admitted	
	Donostmo	Course	of	claimed	claim	of	related	voting shar		dues, th	verifica		
	Departme	Govern	receipt		admitted	claim	party?	e in CoC,		at may	tion		
	nt	ment						ir		be set-			
								applicable		Off			

Annexure — 8 Name of the corporate debtor:; Date of commencement of CIRP:....; List of creditors as on:

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl.	Name				Details	of claim adm	nitted		Amount of contin-	Amount	Amount		Remarks,	
No.	of cre	rece	ived								of any	of	of claim	if any
	ditor	Date of	Amou	Amou	Natur	Amount	Amount	Whether	% of	gent	mutual	claim	under	
		receipt	nt clai	nt of cl	e of cl	covered	covered	related	voting	Clilim	dues,	not ad-	verifica-	
		_	med	aim ad	aim	by	by guara	party?	share in		that may	mitted	tion	
				mitted		security	-ntee		CoC		be set-off			
						interest								

Annexure — 9 Name of the corporate debtor:; Date of commencement of CIRP:.....; List of creditors as on:

List of other creditors (Other than financial creditors and operational creditors)

(Amount ink)

Sl.			ails of			Details of c			Amount	Amount	Amount		Remarks,
No	of cre	claim r	received			m admitte	d		of contin	of any	of claim	of claim	if any
	-ditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount co vered by Security interest	Amount co vered by guarantee	Whether related party?	-gent Claim	mutual dues, that may be set-off	not admitted	under verifica- tion	
										set-on			